

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI B. V. WAGH
COURT 56 ADDL. SESSIONS JUDGE
CRIMINAL CAUSE LIST DATED 21.09.2020**

Sr. No.	Case No	Particulars	Stage	Next Date
1	B.A.1704/2020	Kailash Bhagwandas Gupta V/s. V. B. Nagar Police Station.	For Hearing.	
2	ABA 553/2020	Manju R Pandey And 2 Others V/s. Kurla Police Station.		
3	ABA 513/2020	Abdul Hamid Mohd. Iqbal Shaikh And Anr. V/s. Mahim P. Stn.		
4	ABA 800/2020	Julkayeda Mukkaram Ali Ansari V/s. Dharavi P. Stn.		
5	Cr. B.A.1900/2020	Aalim Mohd. Bashir Patel V/s. Dadar P. Stn.	For Appearance.	
6	ABA 1065/2020	Paresh Mehta V/s. V. B. Nagar P. Stn.	For Report.	
7				
8				
9				
10				

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI B. V. WAGH
COURT 56 ADDL. SESSIONS JUDGE
CRIMINAL CAUSE LIST DATED 22.09.2020**

Sr. No.	Case No	Particulars	Stage	Next Date
1	Cr. B.A.1852/2020	Ibran @ Farman Kamal Khan V/s. Dharavi P. Stn.	For Hearing.	
2	Cr.B.A.1984/2020	Mohammed Zuber Abdul Sattar Mitha and Others V/s. Mahim P. Stn.		
343 7	ABA 904/2020	Manish Kewalchand Khobragade V/s. Mahim P. Stn.		
4	ABA 851/2020	Manish Kewalchand Khobragade V/s. Mahim P. Stn.		
5	ABA 877/2020	Amarjit Hariprasad Varun V/s. Dharavi P. Stn.		
6	ABA 437/2020	Sneha Rajendra Bansode V/s. Dadar P. Stn.		
7				
8				
9				
10				

Sheristedar, C.R.No.56.

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI B. V. WAGH
COURT 56 ADDL. SESSIONS JUDGE
CRIMINAL CAUSE LIST DATED 23.09.2020**

Sr. No.	Case No	Particulars	Stage	Next Date
1	Cr. B.A.1604/2020	Abdul Rehman Abdul Jabbar Shaikh V/s. Dharavi P. Stn.	For Hearing.	
2	Cr.B.A.1827/2020	Mahesh Ramji Bhadrija V/s. Dadar P Stn.		
3	ABA 817/2020	Mahesh Bansilala Laddha V/s. Mahim P Stn.		
4	ABA 764/2020	Pechmittu Polani Ramaiya V/s Shahu Nagar P. Stn.		
5	ABA 476/2020	Pankaj Shantilal Sisodiya V/s. Dharavi P. Stn.		
6				
7				
8				
9				
10				

Sheristedar, C.R.No.56.

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI B. V. WAGH
COURT 56 ADDL. SESSIONS JUDGE
CRIMINAL CAUSE LIST DATED 24.09.2020**

Sr. No.	Case No	Particulars	Stage	Next Date
1	ABA 779/2020	Mansur Mithaiwala V/s. State	For Hearing.	
2	ABA 836/2020	Sharfatali Murtujaali Shaikh V/s. Dharavi P. Stn.		
3	ABA 969/2020	Rizwan Razak Ahmed V/s. Dharavi P. Stn.	For Reply	
4	S.C.197/19 @ B.A.Exh.			
5				
6				
7				
8				
9				
10				

Sheristedar, C.R.No.56.

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI B. V. WAGH
COURT 56 ADDL. SESSIONS JUDGE
CRIMINAL CAUSE LIST DATED 25.09.2020**

Sr. No.	Case No	Particulars	Stage	Next Date
1	Cr. B.A.606/2020	Imran Mahiboob Shaikh V/s. V. B. Nagar P. Stn.	For Hearing.	
2	ABA 455/2020	Meena Raju Kadam V/s. Dharavi P. Stn.		
3	ABA 528/2020	Ganesh Tukaram Jalgaonkar V/s. Mahim P. Stn.		
4	Cr. B.A.1860/2020	Sufiyan Moinuddin Khan V/s. Dharavi P. Stn.		
5	Cr.B.A.1826/2020	Shekhar Sunkappa Kunchipurve V/s. Dharavi P. Stn.	For Reply	
6	Cr. B.A.1548/2020	Vijay Ramaswami Mudliyar and other		
7				
8				
9				
10				

Sheristedar, C.R.No.56.